

(ख) यदि हां, तो क्या सरकार का बिचार इस बारे में निर्णय लेने का है ;

(ग) यदि नहीं, तो उसके क्या कारण हैं; और

(घ) राज्य सरकार द्वारा दिये गये सुझावों का ब्यौरा क्या है ?

खाद्य, वृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) और (घ). जी नहीं। तथापि, अप्रैल, 1967 में हुये मध्य मंत्रियों के सम्मेलन में बिहार के मध्य मंत्री ने यह विचार व्यक्त किया था कि सारा देश एक क्षेत्र होना चाहिये ताकि उचित मूल्यों पर कहीं से सभी खाद्यान्न खरीदे जा सकें।

(ख) और (ग) : मुख्य मंत्रियों के सम्मेलन में इस बात पर बरहुमत था कि वर्तमान क्षेत्रीय प्रतिबन्ध जिनके अधीन निजी व्यापार के खाते में खाद्यान्नों के अन्तर्राज्यीय संचालन पर रोक लगी हुई है, जारी रहने चाहिये। सरकार राज्यों के मुख्य मंत्रियों के परामश से क्षेत्रीय प्रतिबन्ध जारी रखने अथवा न रखने के बारे में समय-समय पर समीक्षा करती रहती है।

Production of Cashewnut in West Bengal

*1212. **Shri Samar Guha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Contai Sub-Division of Midnapur District of West Bengal produces a large quantity of cashewnuts;

(b) whether Government are aware that cashewnut cultivation in this Sub-Division can be expanded to much wider areas so that substantial increase in its production could be assured; and

(c) whether, in view of its capacity for earning foreign exchange, Government propose to pay special attention

in collaboration with the State Government, to improve cashewnut cultivation in the Contai areas?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) Yes.

(c) Yes.

Circulation of Bills and Ordinances in Regional Languages

*1213. **Shri S. K. Sambandhan:**
Shri Anbazhagan:

Will the Minister of Law be pleased to state:

(a) the steps taken by Government so far for providing the Members of Parliament with copies of the Bills and Ordinances in the regional languages; and

(b) the date from which Government propose to supply them in the regional languages?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) No steps have been taken by Government for providing the members of Parliament with copies of Bills and Ordinance in the regional languages;

(b) Government do not propose to supply Bills etc. in the regional languages.

Spraying of Foodgrains with Chemicals

*1214. **Shri Baburao Patel:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to spray foodgrains with poisonous chemicals to prevent the sparrows from eating and doing damage to the foodgrains;

(b) the experiments Government have made to ensure that these poisonous chemicals do not have clinging and cumulative poisonous effect in the case of human beings;